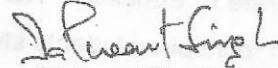


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : THC :
DELHI**

CIRCULAR

In pursuance of letter from Sh. Sandeep Kumar, Secretary(Education)(copy enclosed), which is self explanatory, all the staff officials posted in various districts of this establishment as well as on deputation/diverted capacity are hereby directed to refer to the enclosed letter.

Further all the officials are hereby informed that they may register themselves at www.edudel.nic.in directly as also update the requisite information at layers seat within 15 days of the issuance of this circular.

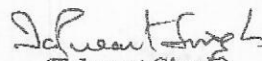

(Talwant Singh)

District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

No. 74150-74300 Admn.II/Misc./2018 Dated, Delhi the 27/11/18

Copy forwarded for information and necessary action to :

1. All the Ld. District Judge & Sessions Judge, West/New Delhi/East/North-East/Shahdara/South/South-East/North/North-West & South-West District, Delhi with request to circulate the same amongst their respective staff members and Judicial officers for immediate compliance.
2. Personal Office of the Ld. District & Sessions Judge(HQs), Delhi.
3. All the Judicial Officers, Central District with request to circulate the same to the officials under their control for compliance.
4. All the Sr. AO (Judicial)/AO (Judicial)/Branch Incharges, Central District, THC Delhi with direction to convey the circular to the officials under their control.
5. The Dealing Assistant Website Committee Delhi.
6. Hindi Section, Room No. 262, Tis Hazari Courts, Delhi.
7. Dealing Hand, Layers software, Admn.I, Tis Hazari Courts, Delhi, Room No. 204 to send the list of all the officials in the format given in the enclosed letter after one month of the issuance of this circular.


(Talwant Singh)

District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

OFFICE OF THE DISTRICT & SESSIONS JUDGE (JOD) : THE
GOVERNMENT OF NCT OF DELHI
OFFICE OF SECRETARY (EDUCATION)
OLD SECRETARIAT, DELHI-110054

No. 300/RDE(C)/ 518

Dated: 30/8/18

To

The Pr. Secretary/ Secretary/ HOD
 Department of Law, Justice & Legislative Affairs
 8th Level, C-Wing, Delhi Secretariat
 T.P. Estate, New Delhi -110002

23/18/11809
 09/09/18
 07/09/18

Sir,

The Directorate of Education, NCT of Delhi, has taken an initiative to form an Alumni Association to inspire students studying in Government schools of Delhi.

2. A link "Calling all DGS Alumni" has been created on the official website of DOE for the Alumni to register with the Alumni Association. It is envisioned that the former students may significantly influence the current students of DOE schools to map their career prospects through talks, meets and interactive session.

3. The process of identification and registration of Alumni members has already been started by schools of Delhi Government. In order to persevere the process so that the initiative may be successful, it requires a search/ identification of the former students of Delhi Government schools working in all Departments of NCT of Delhi.

4. I would, therefore, like to request you to issue appropriate directions to subordinate and attached offices of your department including Autonomous bodies and PSUs to identify the former students of Delhi Government schools who are now working in your office and encourage them to register on www.edudel.nic.in. It is also requested to send the list of such officials/ Alumni in the following format to the Nodal office at directorcentral@gmail.com so that they may be contacted by the Directorate.

S. No.	Name of official	Designation	Contact No. (Mobile)	Place of posting	Delhi Govt. school where official studied	Year of passing

10/9/18
 20/10/18
 11/9/18
 20/10/18

Yours faithfully,

(Signature)
(SANDEEP KUMAR)
SECRETARY (EDUCATION)